

आयकर अपीलीय अधिकरण “राईपूर” न्यायपीठ पुणे में ।
IN THE INCOME TAX APPELLATE TRIBUNAL “RAIPUR” BENCH, PUNE

(Through Virtual Court)

BEFORE SHRI INTURI RAMA RAO, AM
AND SHRI S.S. VISHWANETHRA RAVI, JM

आयकर अपील सं. / ITA No.19/RPR/2017
निर्धारण वर्ष / Assessment Year : 2012-13

Ashish Industrial 7 Commercialअपीलार्थी / Appellant
Enterprises Pvt. Ltd.,
47, Motilal Nehru Nagar,
Bhilai – 490020.

PAN : AABCA9070A

बनाम / V/s.

DCIT, Circle-1(1)प्रत्यर्थी / Respondent
Bhilai.

Assessee by : Shri R. B. Doshi
(Withdrawal application filed.)

Revenue by : Shri Rajiv Kumar Singh

सुनवाई की तारीख / Date of Hearing : 22.02.2021

घोषणा की तारीख / Date of Pronouncement : 24.02.2021

आदेश / ORDER

This is an appeal filed by the assessee directed against the order of Id. Commissioner of Income Tax (Appeals) – II, Raipur dated 19.12.2016 for the assessment year 2012-13.

2. Before us, the appellant filed letter dated 08.02.2021 seeking permission to withdraw the appeal on the ground that the issue involved in this appeal stands settled under the Vivad Se Vishwas Scheme, 2020. The appellant also filed copy of Form No.3 issued by Principal Commissioner of Income Tax, Raipur – 1.

3. On the other hand, the Id. Department Representative had expressed no objection to permit the withdrawal of appeal.

4. In the circumstances, we hereby grant permission to the appellant to withdraw the appeal. Accordingly, the appeal of the assessee stands dismissed as withdrawn.

5. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on 24th day of February, 2021.

Sd/-
(S. S. VISWANETHRA RAVI)
न्यायिक सदस्य/**JUDICIAL MEMBER**

Sd/-
(INTURI RAMA RAO)
लेखा सदस्य/**ACCOUNTANT MEMBER**

पुणे / Pune; दिनांक / Dated : 24th February, 2021.

Sujeet

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The CIT(Appeals) – II, Raipur.
4. The Pr.CIT-II, Raipur (C.G.)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, “राईपूर” बेंच, पुणे / DR, ITAT, “RAIPUR” Bench, Pune.
6. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

Senior Private Secretary
आयकर अपीलीय अधिकरण, पुणे / ITAT, Pune.